

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 14.12.2012

CP No. 70/2012 (OA 115/2009)

Mr. C.B. Sharma, counsel for petitioner.

Learned counsel appearing for the petitioner fairly conceded that this Bench of the Tribunal has granted further three months' time to the respondents vide order dated 11.12.2012 in MA No. 405/2012 to comply the order dated 30th July, 2012 passed in OA No. 115/2009 and, as such, now this Contempt Petition has become infructuous.

In view of the above fact, the present Contempt Petition is dismissed as having become infructuous.

However, if the order dated 30th July, 2012 passed by this Bench of the Tribunal in OA No. 115/2009 is not complied with by the respondents even by the extended time, the petitioner is at liberty to file fresh Contempt Petition.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K S Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat